



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM NAGALAND MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT THE BELOW MENTIONED CASES LISTED ON **26-04-2021** WILL BE TAKEN UP BY THE HON'BLE COURTS VIA REMOTE VIDEO CONFERENCING AS FOLLOWS:

SI. No.	NAME OF THE HON'BLE JUDGE(s)	ITEM NO(s).
1.	HON'BLE MR. JUSTICE SUMAN SHYAM	ITEM NO: - 24
2.	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA	ITEM NO: - 1 (AS LAST ITEM, IF TIME PERMITS)
3.	HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI	ITEM NO: - 24

BY ORDER

DATED:- GUWAHATI THE 23RD APRIL, 2021



The Gauhati High Court At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT MENTION FOR URGENT LISTING OF MATTERS MAY BE MADE PHYSICALLY IN THE COURT NO. 1 (*FOR DIVISION BENCH-I MATTERS*) TO BE LISTED FOR DURING THE COURSE OF THE DAY OR FOR ANY OTHER DAY AT 10:30 A.M.

BY ORDER

DATED, GUWAHATI THE 23RD OF APRIL, 2021